

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:836

ANSWERED ON:19.03.2012

SAFETY PROVISIONS ON DELHI-GURGAON EXPRESSWAY

Mahato Shri Narahari; Roy Shri Nripendra Nath

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether no safety provisions for pedestrians were kept in mind while constructing Delhi-Gurgaon Expressway and also other Expressways in and around NCR;
- (b) if so, the reasons therefor and the reaction of the Government thereto;
- (c) the names of the contractors who has been awarded the contract of eight-laning of Delhi-Gurgaon stretch of National Highway No.8 and for toll collection thereon;
- (d) the conditions laid down for this contract with regard to construction and toll collection;
- (e) the details of the company/agency responsible for constructing overbridge/underbridge for the pedestrians on the said stretch;
- (f) whether pedestrians have to fall prey to the accidents due to dispute between the National Highways Authority of India (NHAI) and the contractor; and
- (g) if so, the action being taken by the Government in this matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) No, Madam. Four number of pedestrian under passes and seven number of foot over bridges (FoBs) have been provided and two number of FoBs are being constructed. Further for the safety of pedestrian movement, fencing in median has been erected.
- (c) The National Highways Authority of India (NHAI) vide letter dated 31.01.2002 accepted the Bid of the Consortium of M/s. Jaiprakash Industries Ltd. & M/s. DS Construction Ltd. The Consortium incorporated an Special Purpose Vehicle (SPV) viz M/s Jaypee DSC Ventures Ltd (now named as Delhi-Gurgaon Super Connectivity Ltd.) with whom the Concession Agreement was signed on 18.04.2002.
- (d) As per the Concession Agreement dated 18.04.2002.
- (e) The works of pedestrian underpasses (4 nos.) and two FOBs were constructed by the concessionaire as per scope of the project in the Concession Agreement and Change of Scope approved by NHAI. The construction/ provision of other FOBs and median fencing were provided through other agencies.
- (f) & (g) No, madam.